

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH**

**OA No. 1091/05**

Jabalpur, this the 25<sup>th</sup> day of November, 2005.

**C O R A M**

**HON'BLE MR.M.P.SINGH, VICE CHAIRMAN**

Mrs Muriel Chauhan  
W/o Shri Ajay Chouhan  
R/o 103 Arti Dies Apartment  
Near Dainik Bhaskar Press  
South Civil Lines  
Jabalpur. Applicant.

(By applicant Shri V.Tripathi)

**Versus**

The General Manager  
West Central Railway  
Indira Market  
Jabalpur.

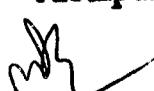
The Chief Medical Director  
West Central Railway  
Jabalpur.

The Divisional Railway Manager  
West Central Railway  
Jabalpur Division  
Jabalpur.

Dr.M.K.Gupta  
Chief Medical Superintendent  
West Central Railwaty  
Kota Division  
Railway Hospital  
Kota.

Smt.Juliyat Parera  
Head Clerk  
O/o Chief Medical Superintendent  
Railway Hospital  
Jabalpur.

Respondents.



(By advocate None)

**O R D E R (ORAL)**

**By M.P.Singh, Vice Chairman**

By filing this OA, the applicant has claimed the following reliefs:

(i) Set aside the order dated 7.11.2005 (Annexure A1) and order dated 21.9.2005 (Annexure A3).

(ii) Direct the respondents to conduct fresh selection for the post of O.S. II (Medical) and the name of Smt.Juliyat Parera should not be included in the list of zone of consideration.

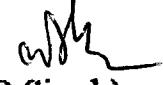
2. The brief facts of the case are that the applicant is working as Head Clerk with the respondent Railways. She participated in the selection process for the post of Office Superintendent Grade II (Medical), conducted by DRM, Jabalpur. The selection was finalized. However, the name of the applicant did not appear in the panel. Applicant preferred a representation-dated 14.11.2004 (Annexure A7). However, no decision has been taken by the respondents on her representation. Hence this OA is filed.

3. Heard learned counsel for the applicant. Learned counsel for the applicant submitted that he would be satisfied if a direction is given to the respondents to decide the representation of the applicant and a further direction to them not to operate the panel of selected candidates for the post of Office Superintendent Gr.II (Medical) till a decision is taken by them on the representation of the applicant.

4. Accordingly, I direct respondent No.1 to consider and decide the representation of the applicant dated 14.11.2004 (Annexure A7) by passing a speaking, detailed and reasoned order within a period of one month from the date of receipt of a copy of this order. I also direct that the respondents shall not operate the panel of selected candidates for the post of Office Superintendent Gr.II (Medical) till a decision is taken by them on the representation of the applicant.



5. Learned counsel for the applicant is directed to send a copy of this order as well as the petition to the respondents immediately.

  
(M.P. Singh)

Vice Chairman

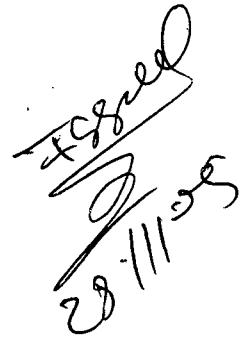
aa.

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प्रियंकन सं अो/व्या..... जगतपुर दि.....  
(1) राधिका, जगतपुर  
(2) अमृता, जगतपुर  
(3) राधा, जगतपुर  
(4) लंबद्वा, जगतपुर

V-Tr.Yatra 05/03

L.W. C.W.C.R

BB  
(संग्रहण)  
27.3.2019

  
T.S. Singh  
29/11/2018

29/11/2018